

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 210 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017

NAME OF THE COMPANY: M/s PR International Vs. M/s GTHS Retails Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Sandeep Kumar Bhatt, IRP		
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	For the Respondent (s) :	None		
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ORDER

An application has been filed by the IRP bringing to our notice that his Registration Number referred to as 10636 is incorrect. In view of the same, he is facing difficulty in discharging his statutory duties. He has placed on record the correct registration number as 10298 which has been confirmed to him by the IBBI.

A perusal of the communication dated 21.08.2017 received from the IBBI reflects the details of the IRP Mr. Sandeep Kumar Bhatt and his Registration Number as IBBI/IPA-001/IP-P00379/2017-18/10636. Let a clarification be obtained from the IBBI in respect of the correct registration number.

The Bench Officer is directed to communicate with the IBBI vide email and procure the necessary information by today evening.

In the meantime, the IRP shall continue to discharge his functions.

To come up on 18th September, 2017.

—Sd—

(S. K. Mohapatra)
Member (T)

—Sd—

(Ina Malhotra)
Member (J)